

## RAJYA SABHA

*Monday, 11th May, 2015/21 Vaisakha, 1937 (Saka)*

*The House met at eleven of the clock,  
MR. DEPUTY CHAIRMAN in the Chair.*

### PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.

#### **Report (2013-14) of the Overseas Indian Facilitation Centre, Gurgaon, Haryana and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shrimati Sushma Swaraj, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Overseas Indian Facilitation Centre, Gurgaon, Haryana, for the year 2013-14.
- (b) Review by the Government on the working of above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2572/16/15]

#### **Report and Accounts (2013-14) of the National Water Development Agency, New Delhi and related papers.**

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्री (सुश्री उमा भारती): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ :—

- (a) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2549/16/15]

#### **Notifications of the Ministry of Human Resource Development**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री [प्रो. (डा.) राम शंकर कथेरिया] : महोदय, मैं राष्ट्रीय अध्यापक शिक्षा परिषद अधिनियम, 1993 की धारा 33 की उप-धारा (2) के अधीन मानव संसाधन विकास मंत्रालय (स्कूली शिक्षा एवं साक्षरता विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :—

- (1) F.No.-62-1/2012/NCTE (N&S), dated the 16th December, 2014, publishing the National Council for Teacher Education (Determination of Minimum Qualifications for Persons to be recruited as Education Teachers and Physical Education Teachers in Pre-primary, Primary, Upper Primary, Secondary, Senior Secondary or Intermediate Schools or Colleges) Regulations, 2014.

[Placed in Library. *See* No. L.T. 2668/16/15]

- (2) G.S.R. 126 (E), dated the 27th February, 2015, publishing the National Council for Teacher Education (Amendment) Rules, 2015.

[Placed in Library. *See* No. L.T. 2666/16/15]

- (3) No. F.51-1/2014-NCTE (N&S), dated the 1st December, 2014, publishing the National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2014.

[Placed in Library. *See* No. L.T. 2667/16/15]

**I. Notifications of the Ministry of Coal**

**II. Notifications of the Ministry of Power**

**III. Report and Accounts(2013-14) of CMPFO, Dhanbad, MOUs between Government of India and various public sector undertakings and Outcome Budget (2015-16) of the Ministry of Coal and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; AND THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL):  
Sir, I lay on the Table :—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Coal, under sub-section (3) of Section 31 of the Coal Mines (Special Provisions) Act, 2015 :—

- (1) S.O. 782 (E), dated the 18th March, 2015, publishing the Coal Mines (Special Provisions) Amendment Rules, 2015.

[Placed in Library. *See* No. L.T. 2461/16/15]

- (2) S.O. 871 (E), dated the 27th March, 2015, notifying the appointment of Chairman, Coal India Ltd. as a designated custodian to manage and operate the Schedule-I coal mines, namely, Marki Mangli-I (Maharashtra), Marki Mangli-II (Maharashtra) and Namchik Namphuk (Arunachal Pradesh).

[Placed in Library. *See* No. L.T. 2559/16/15]

- (3) S.O. 877 (E), dated the 30th March, 2015, notifying the appointment of Chairman, Coal India Ltd. as a designated custodian to manage and